

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.203

CP(CAA) 66 of 2020 in CA(CAA) 37 of 2020

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Krishan Kanhaiya Creation Marketing Pvt Ltd
Sanwaria Fashions Marketing Pvt Ltd
Jagdamba Trendz Pvt Ltd

.....Applicant

Order delivered on 18/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunjal Dalal, PCS
For the RD :Mr. Shiv Pal Singh, Deputy Director

ORDER

Despite last chance given no report has been filed by the RD office.

Learned counsel appearing for the applicant companies seeks time to file a revised synopsis of final motion of hearing. It is to be filed within ten days.

Re-list for further consideration on 09.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)